

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/87/7/AMR/2019	Admitted	7 of IBC	Stressed Assets Stabilization Fund Vs Sarita Synthetics and Industries Ltd.
	IA(IBC)/126/2023	U/s 32A r/w Sec 60(5) of IBC	Bommidala Enterprises Pvt Ltd Vs. Mr. Niranjan Miriyala and 4 Ors
	IA(IBC)/309/2022	Sec 43 and 44 of IBC	Niran Miriyala, RP of Sarita Synthetics & Industries Limited Vs. Sri Vasavi Industries Limited & 11 others

ORDER

IA (IBC)/126/2023:

Present: Ms. Aakanksha Nehra, Proxy counsel for the Applicant
Mr. Raja Narasimha, Proxy counsel for the Respondent

Pleadings are completed. For hearing, list the matter on 20.06.2024.

IA (IBC)/309/2022:

Present: Mr. Y. Suryanarayana, Ld. Counsel for the Applicant.

Pleadings are completed. For hearing, list the matter on 20.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**